

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1987
ANSWERED ON 9TH DECEMBER, 2021**

PREVENTION OF FIRE ACCIDENTS IN BUSES

1987. SHRIMATI RANJANBEN DHANANJAY BHATT:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) **whether it is true that the Government proposes to prevent the incidents of fire accidents in moving buses by adopting new system; and**
- (b) **if so, the details thereof along with the steps taken in this regard?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) **This Ministry vide G.S.R. 367(E) dated 13th April, 2018 and G.S.R. 246 (E) dated 29th March, 2019 has mandated that the fully built buses (with a seating capacity of 22 passengers or above excluding driver) manufactured on and after 1st April 2019, by Original Equipment Manufacturers shall be in accordance with AIS:153, as amended from time to time, till the corresponding BIS specifications are notified under the Bureau of Indian Standards Act, 2016 (11 of 2016). Such buses approved shall also comply with the requirements of Fire Detection, Alarm and Suppression system as per AIS:135 and AIS:153.**

Further, this Ministry vide G.S.R. 645(E) dated the 21st September, 2021 has notified that the type III buses of category M3 and school buses shall also comply with fire Alarm and protection system in occupant compartment as per AIS-135. The said regulation has been published to seek comments from the concerned stakeholders.
